

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

Date : 22.01.2020										
S L . N O .	C.A. No.	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Othe r Docu ment	Deal ing Sect ion	Se at
1	6862/ 2020	22.01.2 020	WP (C) - 28863/ 2019	R. K. BARIK	GENE RAL		Order Dtd. 2020-01-07			(Se at No-)
2	6863/ 2020	22.01.2 020	WP (C) - 4729/2 013	B.K.LENKA	GENE RAL		Order Dtd. 2020-01-17			(Se at No-)
3	6864/ 2020	22.01.2 020	WP (C) - 30663/ 2011	P.K.RATH	C.O.	COURT NO. 5	Order Dtd. 2013-12-13		WRIT BRANC H-2	(Se at No- 8)
4	6865/ 2020	22.01.2 020	WP (C) - 30465/ 2011	P.K.RATH	C.O.	COURT NO. 5	Order Dtd. 2013-12-13		WRIT BRANC H-10	(Se at No- 58)
5	6866/ 2020	22.01.2 020	WP (C) - 3082/2 005	SUMANTA DAS	GENE RAL		Order Dtd. 2005-04-19		WRIT BRANC H-2	(Se at No- 7)
6	6867/ 2020	22.01.2 020	WP (C) - 26634/ 2019	A.K.ROUT	GENE RAL		Order Dtd. 2019-12-19			(Se at No- 7)
7	6868/ 2020	22.01.2 020	WP (C) - 23311/ 2019	M.K.RANA	GENE RAL		Order Dtd. 2020-01-14			(Se at No- 7)
8	6869/ 2020	22.01.2 020	WP (C) - 29515/ 2019	M.K.RANA	GENE RAL		Order Dtd. 2020-01-14			(Se at No- 7)
9	6870/ 2020	22.01.2 020	WP (C) - 19232/ 2015	R. R. DAS	GENE RAL		Order Dtd. 2018-06-18		WRIT BRANC H-3	(Se at No- 13)

10	6871/2020	22.01.2020	WP (C) - 2318/2012	T. K. CHOUDHURY	GENERAL		Order Dtd. 2019-12-05			(Serial No-13)
11	6872/2020	22.01.2020	WP (C) - 13037/2019	G. K. DASH	GENERAL		Order Dtd. 2019-09-23			(Serial No-13)
12	6873/2020	22.01.2020	WP (C) - 26043/2019	R. R. DAS	GENERAL		Order Dtd. 2020-01-13			(Serial No-13)
13	6874/2020	22.01.2020	WP (C) - 1672/2020	L. D. SAHOO	GENERAL		Order Dtd. 2020-01-17			(Serial No-13)
14	6875/2020	22.01.2020	CMP-884/2019	J. P. KAR	GENERAL		Order Dtd. 2020-01-16			(Serial No-13)
15	6876/2020	22.01.2020	WP (C) - 1224/2020	L. D. SAHOO-A	GENERAL		Order Dtd. 2020-01-17			(Serial No-13)
16	6877/2020	22.01.2020	OJC-5473/2002	B. K. LENKA	GENERAL		Order Dtd. 2020-01-06			(Serial No-13)
17	6878/2020	22.01.2020	WP (C) - 23651/2015	C. SAMAL	GENERAL		Order Dtd. 2020-01-07			(Serial No-13)
18	6879/2020	22.01.2020	CRLMP-1588/2019	T. BAG	GENERAL		Order Dtd. 2019-12-18			(Serial No-13)
19	6880/2020	22.01.2020	FAO-100/2014	R. R. DAS	GENERAL		Order Dtd. 2020-12-04		MISC. APPEAL SEC.	(Serial No-5)
20	6881/2020	22.01.2020	ABLAPL - 11182/2018	D. R. MISHRA	GENERAL		Order Dtd. 2018-10-30		CRMINAL MISC-2	(Serial No-10)
21	6882/2020	22.01.2020	WP (C) - 9663/2010	S. K. SINGH	GENERAL		Order Dtd. 2019-07-10			(Serial No-10)
22	6883/2020	22.01.2020	WP (C) - 9735/2010	S. K. SINGH	GENERAL		Order Dtd. 2017-04-24		WRIT BRANCH-2	(Serial No-)

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23	6884/2020	22.01.2020	WP (C) - 241/2011	S.K. SINGH	GENERAL		Order Dtd. 2019-07-30			(Serial No-9)
24	6885/2020	22.01.2020	WP (C) - 2594/2010	S. K. SINGH	GENERAL		Order Dtd. 2019-07-23			(Serial No-9)
25	6886/2020	22.01.2020	WP (C) - 30154/2011	S. K. SINGH	GENERAL		Order Dtd. 2019-07-29			(Serial No-9)
26	6887/2020	22.01.2020	WP (C) - 19120/2019	BALARAM SINGH	GENERAL		Order Dtd. 2019-11-15			(Serial No-9)
27	6888/2020	22.01.2020	BLAPL-11045/2019	S. ROUT	C.O.		Order Dtd. 2020-01-21			(Serial No-9)
28	6889/2020	22.01.2020	WP (C) - 30155/2011	S. K. SINGH	GENERAL		Order Dtd. 2019-07-29			(Serial No-9)
29	6890/2020	22.01.2020	WP (C) - 19699/2010	S. K. SINGH	GENERAL		Order Dtd. 2019-08-16			(Serial No-9)
30	6891/2020	22.01.2020	ABLAPL - 18967/2019	A.K.BISWAL	GENERAL		Order Dtd. 2020-01-10			(Serial No-9)
31	6892/2020	22.01.2020	WP (C) - 2831/2016	S. K. SINGH	GENERAL		Order Dtd. 2016-06-27		WRIT BRANCH-3	(Serial No-12)
32	6893/2020	22.01.2020	CMAPL-204/2015	J.KAR	GENERAL		Order Dtd. 2015-10-05		M.J.C.	(Serial No-3)
33	6894/2020	22.01.2020	WP (C) - 20665/2015	B. SINGH	GENERAL		Order Dtd. 2016-03-14		WRIT BRANCH-8	(Serial No-41)
34	6895/2020	22.01.2020	MACA-975/2010	S.NAYAK	GENERAL		Order Dtd. 2014-12-06		MISC. APPEAL SEC.	(Serial No-1)
35	6896/2020	22.01.2020	ABLAPL -	B. SINGH	GENERAL		Order Dtd. 2019-10-23			(Serial No-)

			18044/ 2019							No-1)
36	6897/ 2020	22.01.2 020	MACA- 976/20 10	S.NAYAK	GENE RAL		Order Dtd. 2014-12-06		MISC. APPEA L SEC.	(Se at No- 1)
37	6898/ 2020	22.01.2 020	WP (C) - 18124/ 2019	B.N.BEHERA	GENE RAL		Order Dtd. 2019-12-13			(Se at No- 1)
38	6899/ 2020	22.01.2 020	WP (C) - 18124/ 2019	B.N.BEHERA	GENE RAL		Order Dtd. 2019-12-13			(Se at No- 1)
39	6900/ 2020	22.01.2 020	CRLMC- 5247/2 015	A.K.DEI	GENE RAL		Order Dtd. 2017-12-12		CRIMI NAL MISC- 1	(Se at No- 6)
40	6901/ 2020	22.01.2 020	WP (C) - 4002/2 012	A.K.ROUL	GENE RAL		Order Dtd. 2019-04-17		WRIT BRANC H-10	(Se at No- 54)
41	6902/ 2020	22.01.2 020	WP (C) - 2244/2 020	TRILOCHAN BAG	C.O.	COURT NO. 8	Order Dtd. 2020-01-21		WRIT BRANC H-7	(Se at No- 15)
42	6903/ 2020	22.01.2 020	WP (C) - 1672/2 020	BIJAY KUMAR DAS	C.O.	COURT NO. 8	Order Dtd. 2020-01-17			(Se at No- 15)
43	6904/ 2020	22.01.2 020	ABLAPL - 14737/ 2019	PITABAS NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-01-20			(Se at No- 15)
44	6905/ 2020	22.01.2 020	ABLAPL - 14738/ 2019	PITABAS NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-01-20			(Se at No- 15)
45	6906/ 2020	22.01.2 020	ABLAPL - 14739/ 2019	PITABAS NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-01-20			(Se at No- 15)
46	6907/ 2020	22.01.2 020	BLAPL- 10805/ 2019	MANAS PATI	C.O.	COURT NO. 8	Order Dtd. 2020-01-20			(Se at No- 15)
47	6908/ 2020	22.01.2 020	WP (C) - 3997/2 013	BANAMBAR PANDA	GENE RAL		Order Dtd. 2013-03-12		WRIT BRANC H (DIVI SION	(Se at No- 101)

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48	6909/ 2020	22.01.2 020	ABLAPL - 14740/ 2019	PITABAS NAYAK	C.O.		Order Dtd. 2020-01-20			(Se at No- 101)
49	6910/ 2020	22.01.2 020	ABLAPL - 14737/ 2019	B. K. DASH	C.O.		Order Dtd. 2020-01-20			(Se at No- 101)
50	6911/ 2020	22.01.2 020	WP (C) - 2332/2 020	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2020-01-21			(Se at No- 101)
51	6912/ 2020	22.01.2 020	WP (C) - 2332/2 020	M. BARAL	C.O.	COURT NO. 24	Order Dtd. 2020-01-21			(Se at No- 101)
52	6913/ 2020	22.01.2 020	CRLMP- 1335/2 019	SUVENDU BARIK	C.O.	COURT NO. 24	Order Dtd. 2020-01-21			(Se at No- 101)
53	6914/ 2020	22.01.2 020	WP (C) - 1201/2 020	MANAS PATI	C.O.	COURT NO. 24	Order Dtd. 2020-01-20			(Se at No- 101)
54	6915/ 2020	22.01.2 020	WP (C) - 20257/ 2017	M N MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-9	(Se at No- 59)
55	6916/ 2020	22.01.2 020	WP (C) - 1204/2 020	MANAS PATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-20			(Se at No- 59)
56	6917/ 2020	22.01.2 020	WP (C) - 20943/ 2017	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-6	(Se at No- 26)
57	6918/ 2020	22.01.2 020	WP (C) - 1207/2 020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-20			(Se at No- 26)
58	6919/ 2020	22.01.2 020	WP (C) - 19481/ 2008	D K DEHURY	C.O.	COURT NO. 22	Order Dtd. 2020-01-20			(Se at No- 26)

59	6920/ 2020	22.01.2 020	WP (C) - 1211/2 020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-17			(Se at No- 26)
60	6921/ 2020	22.01.2 020	WP (C) - 1210/2 020	MANAS PATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-17			(Se at No- 26)
61	6922/ 2020	22.01.2 020	WP (C) - 20085/ 2017	M N MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-7	(Se at No- 15)
62	6923/ 2020	22.01.2 020	WP (C) - 1209/2 020	MANAS PATI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-17			(Se at No- 15)
63	6924/ 2020	22.01.2 020	WP (C) - 20762/ 2017	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-4	(Se at No- 19)
64	6925/ 2020	22.01.2 020	WP (C) - 2939/2 018	B. N. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
65	6926/ 2020	22.01.2 020	WP (C) - 21018/ 2017	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-7	(Se at No- 18)
66	6927/ 2020	22.01.2 020	WP (C) - 20940/ 2017	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-6	(Se at No- 26)
67	6928/ 2020	22.01.2 020	WP (C) - 1141/2 020	JANMEJAY PARIDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-20			(Se at No- 26)
68	6929/ 2020	22.01.2 020	WP (C) - 6955/2 018	M N MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 110)
69	6930/ 2020	22.01.2 020	WP (C) - 11908/ 2017	D D MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 102)

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70	6931/ 2020	22.01.2 020	WP (C) - 150/20 18	B N SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-9	(Se at No- 49)
71	6932/ 2020	22.01.2 020	WP (C) - 20256/ 2017	M N MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-02		WRIT BRANC H-9	(Se at No- 59)
72	6933/ 2020	22.01.2 020	WP (C) - 19058/ 2008	R. K. MAHABHOI	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-20			(Se at No- 59)
73	6934/ 2020	22.01.2 020	WP (C) - 14437/ 2019	S. K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-20			(Se at No- 59)
74	6935/ 2020	22.01.2 020	MACA- 838/20 18	P. K. LENKA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-20			(Se at No- 59)
75	6936/ 2020	22.01.2 020	MACA- 838/20 18	J. KAMILA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-20			(Se at No- 59)
76	6937/ 2020	22.01.2 020	MACA- 428/20 17	SARAT SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-17			(Se at No- 59)
77	6938/ 2020	22.01.2 020	MACA- 428/20 17	SARAT SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-17			(Se at No- 59)
78	6939/ 2020	22.01.2 020	WP (C) - 9445/2 018	P.K.DAS	GENE RAL		Order Dtd. 2020-01-20		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 107)
79	6940/ 2020	22.01.2 020	MACA- 354/20 19	B. R. SENAPATI	C.O.	COURT NO. 24	Order Dtd. 2020-01-21		MISC. APPEA L SEC.	(Se at No- 3)
80	6941/ 2020	22.01.2 020	TRP (C) - 322/20 17	JYOTI RANJAN NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-01-21			(Se at No- 3)
81	6942/ 2020	22.01.2 020	TRP (C) - 321/20	JYOTI RANJAN NAYAK	C.O.	COURT NO. 24	Order Dtd. 2020-01-21			(Se at No-

			17							3)
82	6943/ 2020	22.01.2 020	ABLAPL - 11859/ 2018	B. MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		CRIMI NAL MISC- 1	(Se at No- 6)
83	6944/ 2020	22.01.2 020	WP (C) - 17565/ 2019	B. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		WRIT BRANC H-2	(Se at No- 45)
84	6945/ 2020	22.01.2 020	WP (C) - 1048/2 016	B. NAYAK	GENE RAL		Order Dtd. 2016-02- 19Petition, Anne xure, Entire Order,		WRIT BRANC H-5	(Se at No- 47)
85	6946/ 2020	22.01.2 020	WP (C) - 20364/ 2019	K. N. SAHOO	C.O.		Order Dtd. 2020-01-20			(Se at No- 47)
86	6947/ 2020	22.01.2 020	WP (C) - 20366/ 2019	K. N. SAHOO	C.O.		Order Dtd. 2020-01-20			(Se at No- 47)
87	6948/ 2020	22.01.2 020	WP (C) - 27715/ 2019	B. K. MOHARANA	C.O.		Order Dtd. 2020-01-21			(Se at No- 47)
88	6949/ 2020	22.01.2 020	WP (C) - 28013/ 2019	B. K. PANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21		WRIT BRANC H-3	(Se at No- 11)
89	6950/ 2020	22.01.2 020	WP (C) - 21088/ 2017	C. R. SWAIN	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		WRIT BRANC H-7	(Se at No- 18)
90	6951/ 2020	22.01.2 020	WP (C) - 2147/2 020	P. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		WRIT BRANC H-6	(Se at No- 35)
91	6952/ 2020	22.01.2 020	WP (C) - 2147/2 020	P. K. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		WRIT BRANC H-6	(Se at No- 35)
92	6953/ 2020	22.01.2 020	WP (C) - 1386/2 020	ARUN KUMAR JATI	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 35)
93	6954/ 2020	22.01.2 020	WP (C) - 1380/2 020	M/S.S.N.SH ARMA	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		WRIT BRANC H-5	(Se at No- 21)
94	6955/ 2020	22.01.2 020	WP (C) -	TOFAN	C.O.	COURT	Order Dtd.			(Se

	2020	020	1338/2020	PRADHAN		NO. 7	2020-01-21			at No-21)
95	6956/2020	22.01.2020	WP (C) - 1308/2020	M/S. BHARAT CHANDRA PATRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No-21)
96	6957/2020	22.01.2020	WP (C) - 1215/2020	B. B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No-21)
97	6958/2020	22.01.2020	WP (C) - 998/2020	A. K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No-21)
98	6959/2020	22.01.2020	WP (C) - 996/2020	A. K. BISWAL	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No-21)
99	6960/2020	22.01.2020	TRP (C) - 60/2019	B. MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-20			(Se at No-21)
100	6961/2020	22.01.2020	BLAPL-10999/2019	B. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No-21)
101	6962/2020	22.01.2020	WP (C) - 20942/2017	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH-6	(Se at No-26)
102	6963/2020	22.01.2020	BLAPL-10957/2019	P. K. BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Se at No-26)
103	6964/2020	22.01.2020	BLAPL-10943/2019	P. B. SENAPATI	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Se at No-26)
104	6965/2020	22.01.2020	WP (C) - 20258/2017	M N MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		WRIT BRANCH-9	(Se at No-59)
105	6966/2020	22.01.2020	BLAPL-10950/2019	P. K. BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-21			(Se at No-59)
106	6967/2020	22.01.2020	WP (C) - 21017/2017	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH-7	(Se at No-18)

107	6968/2020	22.01.2020	BLAPL-11000/2019	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Se at No-18)
108	6969/2020	22.01.2020	BLAPL-10987/2019	H. K. PATRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Se at No-18)
109	6970/2020	22.01.2020	WP (C) - 20941/2017	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-6	(Se at No-26)
110	6971/2020	22.01.2020	BLAPL-10995/2019	B. DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Se at No-26)
111	6972/2020	22.01.2020	BLAPL-10980/2019	PANKAJ KUMAR PANI	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Se at No-26)
112	6973/2020	22.01.2020	WP (C) - 20939/2017	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H-6	(Se at No-26)
113	6974/2020	22.01.2020	BLAPL-10974/2019	M. R. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Se at No-26)
114	6975/2020	22.01.2020	BLAPL-10974/2019	SAILENDRA BISWAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Se at No-26)
115	6976/2020	22.01.2020	WP (C) - 2944/2018	B N SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H (DIVISION BENCH)	(Se at No-112)
116	6977/2020	22.01.2020	BLAPL-11027/2019	PARTHA SARATHI DAS	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Se at No-112)
117	6978/2020	22.01.2020	ABLAPL - 17972/2019	JAGANNATH KAMILA	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Se at No-112)
118	6979/2020	22.01.2020	WP (C) - 25219/2017	B N SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H	(Se at No-)

									(DIVISION BENCH)	105)
11	6980/2020	22.01.2020	ABLAPL - 11011/2019	P. K. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Seat No-105)
12	6981/2020	22.01.2020	BLAPL-11015/2019	SAMIR BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Seat No-105)
12	6982/2020	22.01.2020	WP (C) - 21362/2017	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
12	6983/2020	22.01.2020	BLAPL-11016/2019	S. K. TRIPATHY	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Seat No-114)
12	6984/2020	22.01.2020	WP (C) - 4362/2018	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-112)
12	6985/2020	22.01.2020	BLAPL-11021/2019	H. K. PATRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Seat No-112)
12	6986/2020	22.01.2020	WP (C) - 5151/2018	R K JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-109)
12	6987/2020	22.01.2020	BLAPL-11022/2019	H. K. PATRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Seat No-109)
12	6988/2020	22.01.2020	BLAPL-10808/2019	A KALASH	C.O.	COURT NO. 22	Order Dtd. 2020-01-20			(Seat No-

										109)
12	6989/2020	22.01.2020	WP (C) - 21360/2017	M N MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Seat No-114)
12	6990/2020	22.01.2020	ABLAPL - 18609/2019	G. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2020-01-09			(Seat No-114)
13	6991/2020	22.01.2020	ABLAPL - 19336/2019	S. C. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2020-01-17			(Seat No-114)
13	6992/2020	22.01.2020	ABLAPL - 19337/2019	S. C. SUNDARA	C.O.	COURT NO. 22	Order Dtd. 2020-01-17			(Seat No-114)
13	6993/2020	22.01.2020	ABLAPL - 18660/2019	M. R. ROUSTRAY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Seat No-114)
13	6994/2020	22.01.2020	WP (C) - 15241/2018	SAROJ KU PARIDA	C.O.	COURT NO. 1	Order Dtd. 2020-01-21		WRIT BRANCH H-8	(Seat No-40)
13	6995/2020	22.01.2020	WA-208/2017	A. K. MISHRA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-21		M.J.C .	(Seat No-1)
13	6996/2020	22.01.2020	WP (C) - 1662/2020	R K BISOI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-17			(Seat No-1)
13	6997/2020	22.01.2020	WA-208/2017	M/S.B.CH.S AHU-1	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-21		M.J.C .	(Seat No-1)
13	6998/2020	22.01.2020	WP (C) - 378/2020	PURUSOTTAM CHULI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-16			(Seat No-1)
13	6999/2020	22.01.2020	WP (C) - 1802/2020	J R KHUNTIA	C.O.	CHIEF JUSTICE'S	Order Dtd. 2020-01-17			(Seat No-

						COURT				1)
13	7000/2020	22.01.2020	WP (C) - 11374/2005	P. K. JENA	GENERAL		Order Dtd. 2005-09-29		WRIT BRANCH-1	(Seat No-3)
14	7001/2020	22.01.2020	WP (C) - 1802/2020	G. JAYASINGH	C.O.		Order Dtd. 2020-01-17			(Seat No-3)
14	7002/2020	22.01.2020	ABLAPL - 18784/2019	BRUNDABAN NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Seat No-3)
14	7003/2020	22.01.2020	WP (C) - 1803/2020	J R KHUNTIA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-17			(Seat No-3)
14	7004/2020	22.01.2020	ABLAPL - 18784/2019	BRUNDABAN NAYAK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Seat No-3)
14	7005/2020	22.01.2020	WP (C) - 1805/2020	J R KHUNTIA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-17			(Seat No-3)
14	7006/2020	22.01.2020	ABLAPL - 18934/2019	MANOJ KUMAR PANI	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Seat No-3)
14	7007/2020	22.01.2020	WP (C) - 1806/2020	J R KHUNTIA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Seat No-3)
14	7008/2020	22.01.2020	WP (C) - 12626/2017	D. D. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH-9	(Seat No-51)
14	7009/2020	22.01.2020	WP (C) - 1355/2020	DEBENDRA BEHERA	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Seat No-51)
14	7010/2020	22.01.2020	WP (C) - 28297/2019	S. S. PANDA	C.O.	COURT NO. 22	Order Dtd. 2020-01-06			(Seat No-51)
15	7011/2020	22.01.2020	WP (C) - 1270/2020	M R NAYAK	C.O.	COURT NO. 22	Order Dtd. 2020-01-21			(Seat No-51)
15	7012/2020	22.01.2020	CRLMP- 1753/2	S. S. PANDA	C.O.	COURT NO.	Order Dtd. 2020-01-06			(Seat No-51)

			019			22				No-51)
15	7013/2020	22.01.2020	WP (C) - 433/2020	G C BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-20			(Se at No-51)
15	7014/32020	22.01.2020	WP (C) - 19975/2017	M. N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Se at No-111)
15	7015/42020	22.01.2020	WP (C) - 2943/2018	B. N. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVISION BENCH)	(Se at No-112)
15	7016/52020	22.01.2020	WP (C) - 774/2016	D.K.JENA	GENERAL		Order Dtd. 2016-05-05		WRIT BRANCH-1	(Se at No-30)
15	7017/62020	22.01.2020	WP (C) - 751/2020	H JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-30)
15	7018/72020	22.01.2020	WP (C) - 756/2020	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-30)
15	7019/82020	22.01.2020	CRLMC-1887/2018	D.K.JENA	GENERAL		Order Dtd. 2019-03-06		CRMINAL MISC-2	(Se at No-16)
15	7020/92020	22.01.2020	WP (C) - 757/2020	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-16)
16	7021/02020	22.01.2020	WP (C) - 20259/2017	M. N. MOHANTY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-02		WRIT BRANCH-9	(Se at No-59)
16	7022/12020	22.01.2020	WP (C) - 758/2020	G C JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2020-01-20			(Se at No-59)
16	7023/22020	22.01.2020	WP (C) - 20938/2017	M. N. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANCH (DIVI)	(Se at No-112)

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16 3	7024/ 2020	22.01.2 020	WP (C) - 759/20 20	G C JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-20			(Se at No- 112)
16 4	7025/ 2020	22.01.2 020	WP (C) - 760/20 20	G C JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-20			(Se at No- 112)
16 5	7026/ 2020	22.01.2 020	WP (C) - 2942/2 018	B. N. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
16 6	7027/ 2020	22.01.2 020	WP (C) - 28555/ 2019	P.K. BARIK	C.O.	COURT NO. 22	Order Dtd. 2020-01-20			(Se at No- 112)
16 7	7028/ 2020	22.01.2 020	WP (C) - 761/20 20	G C JENA	C.O.	COURT NO. 22	Order Dtd. 2020-01-20			(Se at No- 112)
16 8	7029/ 2020	22.01.2 020	WP (C) - 2941/2 018	B. N. SAHU	C.O.	COURT NO. 22	Order Dtd. 2020-01-02		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
16 9	7030/ 2020	22.01.2 020	WP (C) - 28555/ 2019	RABI SAMAL	C.O.	COURT NO. 22	Order Dtd. 2020-01-20			(Se at No- 112)
17 0	7031/ 2020	22.01.2 020	WP (C) - 15552/ 2012	B. B. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-17		WRIT BRANC H-2	(Se at No- 34)
17 1	7032/ 2020	22.01.2 020	WP (C) - 26577/ 2019	A.K. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20		WRIT BRANC H-2	(Se at No- 34)
17 2	7033/ 2020	22.01.2 020	WP (C) - 29398/ 2019	N.C. SINHA	C.O.	COURT NO. 3	Order Dtd. 2020-01-20			(Se at

			2019			OLD				No-34)
17	7034/3	2020	22.01.2020	CRLMP-1107/2018	BHARAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20		(Se at No-34)
17	7035/4	2020	22.01.2020	WP (C) - 29396/2019	N.C. SINHA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20		(Se at No-34)
17	7036/5	2020	22.01.2020	WP (C) - 29658/2019	P. SARANGI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20		(Se at No-34)
17	7037/6	2020	22.01.2020	WP (C) - 1306/2020	R.C. MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-17		(Se at No-34)
17	7038/7	2020	22.01.2020	CRLMP-1742/2019	BHARAT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20		(Se at No-34)
17	7039/8	2020	22.01.2020	CRLMP-651/2019	M. BANERJEE	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20		(Se at No-34)
17	7040/9	2020	22.01.2020	WP (C) - 25728/2019	B.D.BISWAL	GENERAL		Order Dtd. 2020-01-06		(Se at No-34)
18	7041/0	2020	22.01.2020	WP (C) - 12020/2019	TAPAN SWAIN	C.O.		Order Dtd. 2020-01-17		(Se at No-34)
18	7042/1	2020	22.01.2020	WP (C) - 876/2020	K. RATH	C.O.		Order Dtd. 2020-01-20		(Se at No-34)
18	7043/2	2020	22.01.2020	ABLAPL - 4165/2017	B. S. JENA	GENERAL		Order Dtd. 2017-07-11 Petition, Annexure,	CRIMINAL MISC-3	(Se at No-18)
18	7044/3	2020	22.01.2020	WP (C) - 11873/2019	B.D.BISWAL	GENERAL		Order Dtd. 2019-07-16		(Se at No-18)
18	7045/4	2020	22.01.2020	CRLMP-1772/2019	SARAT DASH	C.O.		Order Dtd. 2020-01-20		(Se at No-18)
18	7046/		22.01.2020	CRLMP-	SUDHANSU	C.O.		Order Dtd.		(Se

5	2020	020	1465/2019	SEKHAR JENA			2020-01-16			at No-18)
186	7047/2020	22.01.2020	WP (C) - 11361/2016	R. K. BARIK	C.O.		Order Dtd. 2020-01-14			(Se at No-18)
187	7048/2020	22.01.2020	WP (C) - 10919/2016	PRATAP KUMAR BEHERA	C.O.		Order Dtd. 2020-01-14			(Se at No-18)
188	7049/2020	22.01.2020	WP (C) - 762/2020	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-18)
189	7050/2020	22.01.2020	WP (C) - 10919/2016	R. K. BARIK	C.O.		Order Dtd. 2020-01-14			(Se at No-18)
190	7051/2020	22.01.2020	WP (C) - 17596/2015	G.C. JENA	C.O.	COURT NO. 17	Order Dtd. 2020-01-20		WRIT BRANCH-5	(Se at No-20)
191	7052/2020	22.01.2020	WP (C) - 2852/2017	PRADEEP KUMAR RATH	C.O.	COURT NO. 8	Order Dtd. 2020-01-21		WRIT BRANCH-3	(Se at No-11)
192	7053/2020	22.01.2020	WP (C) - 28187/2019	D.K. MOHALIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-20		WRIT BRANCH-4	(Se at No-19)
193	7054/2020	22.01.2020	WP (C) - 2852/2017	S. C. DAS	C.O.	COURT NO. 8	Order Dtd. 2020-01-21		WRIT BRANCH-3	(Se at No-11)
194	7055/2020	22.01.2020	WP (C) - 1839/2020	R. C. MUDULI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21		WRIT BRANCH-2	(Se at No-6)
195	7056/2020	22.01.2020	WP (C) - 28189/2019	D.K. MOHALIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-20		WRIT BRANCH-4	(Se at No-19)
196	7057/2020	22.01.2020	WP (C) - 1845/2020	M/S. JAYADE BA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-19)
197	7058/2020	22.01.2020	WP (C) - 25692/2019	B B RAY	C.O.	COURT NO. 8	Order Dtd. 2020-01-20			(Se at No-19)

19	7059/2020	22.01.2020	WP (C) - 28195/2019	D.K. MOHALIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-20		WRIT BRANCH-4	(Serial No-19)
19	7060/2020	22.01.2020	WP (C) - 1272/2020	DILLIP KUMAR JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21		WRIT BRANCH-4	(Serial No-27)
20	7061/2020	22.01.2020	WP (C) - 1218/2020	P. K. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Serial No-27)
20	7062/2020	22.01.2020	WP (C) - 29066/2019	R P DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-16			(Serial No-27)
20	7063/2020	22.01.2020	WP (C) - 1931/2020	S. SAMAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-21		WRIT BRANCH-4	(Serial No-38)
20	7064/2020	22.01.2020	WP (C) - 29329/2013	D K SAHU	C.O.	COURT NO. 8	Order Dtd. 2020-01-20			(Serial No-38)
20	7065/2020	22.01.2020	WP (C) - 1063/2020	MD. MOKIM	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Serial No-38)
20	7066/2020	22.01.2020	WP (C) - 675/2020	M/S. SAHASR A JYOTI NANDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Serial No-38)
20	7067/2020	22.01.2020	WP (C) - 29329/2013	P K BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-20			(Serial No-38)
20	7068/2020	22.01.2020	WP (C) - 1062/2020	MD. MOKIM	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Serial No-38)
20	7069/2020	22.01.2020	WP (C) - 7364/2008	C.R. NAYAK	C.O.	COURT NO. 8	Order Dtd. 2020-01-20			(Serial No-38)
20	7070/2020	22.01.2020	CRLMP-1669/2019	JAYADEV BHOI	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Serial No-38)
21	7071/2020	22.01.2020	CONTC-2731/2019	G.C. JENA	GENERAL		Order Dtd. 2020-01-14			(Serial No-)

										38)
21	7072/ 1 2020	22.01.2 020	WP (C) - 28746/ 2019	R K BARIK	C.O.		Order Dtd. 2020-01-20			(Se at No- 38)
21	7073/ 2 2020	22.01.2 020	WP (C) - 324/20 20	S. SAMAL	C.O.		Order Dtd. 2020-01-21			(Se at No- 38)
21	7074/ 3 2020	22.01.2 020	CRLMP- 1822/2 019	LAKSMIDHAR KABI	C.O.		Order Dtd. 2020-01-21			(Se at No- 38)
21	7075/ 4 2020	22.01.2 020	CRLMP- 409/20 19	M/S.DEBA RANJAN MOHAPATRA	C.O.		Order Dtd. 2020-01-21			(Se at No- 38)
21	7076/ 5 2020	22.01.2 020	WP (C) - 257/20 20	N.K. ROUT	C.O.		Order Dtd. 2020-01-21			(Se at No- 38)
21	7077/ 6 2020	22.01.2 020	CRLMP- 1705/2 019	PRAKASH KUMAR JENA	C.O.		Order Dtd. 2020-01-21			(Se at No- 38)
21	7078/ 7 2020	22.01.2 020	WP (C) - 28479/ 2019	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No- 38)
21	7079/ 8 2020	22.01.2 020	WP (C) - 1422/2 020	S. SAMAL	C.O.		Order Dtd. 2020-01-21			(Se at No- 38)
21	7080/ 9 2020	22.01.2 020	WP (C) - 1492/2 020	H. JENA	C.O.		Order Dtd. 2020-01-21			(Se at No- 38)
22	7081/ 0 2020	22.01.2 020	ABLAPL - 19030/ 2019	B DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-16			(Se at No- 38)
22	7082/ 1 2020	22.01.2 020	WP (C) - 29079/ 2019	DEBENDRA BEHERA	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No- 38)
22	7083/ 2 2020	22.01.2 020	ABLAPL - 19030/ 2019	D K JENA	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-16			(Se at No- 38)
22	7084/ 3 2020	22.01.2 020	WP (C) - 1191/2	P.CH. SEJPADA	C.O.	COURT NO. 9	Order Dtd. 2020-01-21			(Se at

			020			OLD				No-38)
22	7085/2020	22.01.2020	WP (C) - 889/2020	N.K. SATAPATHY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-17			(Se at No-38)
22	7086/2020	22.01.2020	WP (C) - 1127/2020	NIRANJAN MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-17			(Se at No-38)
22	7087/2020	22.01.2020	WP (C) - 1130/2020	NIRANJAN MALLICK	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-17			(Se at No-38)
22	7088/2020	22.01.2020	ABLAPL - 19310/2019	B N MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-16			(Se at No-38)
22	7089/2020	22.01.2020	WP (C) - 1297/2020	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-38)
22	7090/2020	22.01.2020	ABLAPL - 19386/2019	S S PATTANAIAK	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-38)
23	7091/2020	22.01.2020	WP (C) - 1298/2020	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-38)
23	7092/2020	22.01.2020	ABLAPL - 19470/2019	SRINIBASH MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-38)
23	7093/2020	22.01.2020	WP (C) - 1300/2020	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-38)
23	7094/2020	22.01.2020	WP (C) - 1301/2020	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-38)
23	7095/2020	22.01.2020	WP (C) - 875/2020	K. RATH	C.O.	COURT NO. 1	Order Dtd. 2020-01-20			(Se at No-38)
23	7096/2020	22.01.2020	WP (C) - 8251/2019	JAYADEV BHOI	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-38)
23	7097/	22.01.2	CRLMC-	S.	C.O.	COURT	Order Dtd.			(Se

6	2020	020	3519/2019	CHOUDHURY		NO. 1	2020-01-21			at No-38)
237	7098/2020	22.01.2020	WP (C) - 1801/2020	J R KHUNTIA	C.O.	COURT NO. 1	Order Dtd. 2020-01-20			(Se at No-38)
238	7099/2020	22.01.2020	CRLMC-1159/2019	GAGAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-01-09			(Se at No-38)
239	7100/2020	22.01.2020	WP (C) - 1302/2020	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-38)
240	7101/2020	22.01.2020	WP (C) - 1303/2020	KANTHAMANI SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-38)
241	7102/2020	22.01.2020	WP (C) - 21549/2019	G SINGH	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21		WRIT BRANCH-1	(Se at No-1)
242	7103/2020	22.01.2020	WP (C) - 1494/2020	H JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20			(Se at No-1)
243	7104/2020	22.01.2020	WP (C) - 1496/2020	H JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20			(Se at No-1)
244	7105/2020	22.01.2020	CRLMP-1692/2019	S K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Se at No-1)
245	7106/2020	22.01.2020	WP (C) - 29659/2019	B.K.ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20			(Se at No-1)
246	7107/2020	22.01.2020	CRLMP-1598/2019	G SUNDARA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Se at No-1)
247	7108/2020	22.01.2020	CRLMP-16/2018	P.K.DAS	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2020-01-16			(Se at No-1)
248	7109/2020	22.01.2020	ABLAPL - 19406/2019	ARUN KUMAR BUDHIA	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-1)

24	7110/2020	22.01.2020	CRLMC-3511/2019	R. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No-1)
25	7111/2020	22.01.2020	CRLMP-74/2020	A K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No-1)
25	7112/2020	22.01.2020	CRLMC-14/2020	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No-1)
25	7113/2020	22.01.2020	CRLMP-54/2020	J.K. KHANDAYATRAY	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No-1)
25	7114/2020	22.01.2020	TRP (C) - 98/2019	GANESH SAHOO	C.O.	COURT NO. 1	Order Dtd. 2020-01-20			(Se at No-1)
25	7115/2020	22.01.2020	CRLMP-43/2020	S RATH	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No-1)
25	7116/2020	22.01.2020	TRP (C) - 98/2019	GAGAN ROUT	C.O.	COURT NO. 1	Order Dtd. 2020-01-20			(Se at No-1)
25	7117/2020	22.01.2020	CRLMP-53/2020	J.K. KHANDAYATRAY	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No-1)
25	7118/2020	22.01.2020	WP (C) - 1687/2020	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No-1)
25	7119/2020	22.01.2020	WP (C) - 1665/2020	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-1)
25	7120/2020	22.01.2020	ABLAPL - 10998/2019	B. DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No-1)
26	7121/2020	22.01.2020	WP (C) - 1471/2020	R.K. MOHABHOI	C.O.	COURT NO. 1	Order Dtd. 2020-01-17			(Se at No-1)
26	7122/2020	22.01.2020	WP (C) - 28089/2019	M. MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2020-01-20			(Se at No-1)

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26	7123/2020	22.01.2020	WP (C) - 27876/2019	NIRANJAN MALLICK	C.O.	COURT NO. 1	Order Dtd. 2020-01-20			(Se at No-1)
26	7124/3020	22.01.2020	WP (C) - 28102/2019	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2020-01-20			(Se at No-1)
26	7125/4020	22.01.2020	WP (C) - 20763/2019	PITABAS NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-01-20		WRIT BRANCH-7	(Se at No-18)
26	7126/5020	22.01.2020	WP (C) - 19316/2019	BHARAT BEHERA	C.O.	COURT NO. 9	Order Dtd. 2020-01-20			(Se at No-18)
26	7127/6020	22.01.2020	MACA-656/2019	J. J. PARIDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-17		MISC. APPEAL SEC.	(Se at No-1)
26	7128/7020	22.01.2020	MACA-656/2019	R.K. MOHAPATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-17		MISC. APPEAL SEC.	(Se at No-1)
26	7129/8020	22.01.2020	TRP (C) - 218/2019	T.K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-20			(Se at No-1)
26	7130/9020	22.01.2020	CMP-32/2020	B.K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-20			(Se at No-1)
27	7131/02020	22.01.2020	WP (C) - 28146/2019	H.K. BHOL	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-20			(Se at No-1)
27	7132/1020	22.01.2020	WP (C) - 28542/2019	S.K. PADHI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-20			(Se at No-1)
27	7133/2020	22.01.2020	WP (C) - 2/2020	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-21			(Se at No-1)
27	7134/3020	22.01.2020	WP (C) - 28101/2019	S. MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-20			(Se at No-1)
27	7135/4020	22.01.2020	WP (C) - 1200/2	MANAS PATI	C.O.	COURT NO. 2	Order Dtd. 2020-01-21			(Se at No-1)

			020			OLD				No-1)
27	7136/2020	22.01.2020	WP (C) - 1213/2020	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-16			(Se at No-1)
27	7137/2020	22.01.2020	WP (C) - 420/2020	KAMADEV MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-20			(Se at No-1)
27	7138/2020	22.01.2020	WP (C) - 1212/2020	BINAYAK PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-16			(Se at No-1)
27	7139/2020	22.01.2020	WP (C) - 710/2020	MANASI PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-21			(Se at No-1)
27	7140/2020	22.01.2020	WP (C) - 410/2020	T. BAG	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-20			(Se at No-1)
28	7141/2020	22.01.2020	WP (C) - 1433/2020	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-20			(Se at No-1)
28	7142/2020	22.01.2020	WP (C) - 1431/2020	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-20			(Se at No-1)
28	7143/2020	22.01.2020	WP (C) - 1429/2020	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-20			(Se at No-1)
28	7144/2020	22.01.2020	WP (C) - 28354/2019	A K PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-21			(Se at No-1)
28	7145/2020	22.01.2020	WP (C) - 1199/2020	MANAS PATI	C.O.	COURT NO. 2 OLD	Order Dtd. 2020-01-21			(Se at No-1)
28	7146/2020	22.01.2020	WP (C) - 6181/2016	D. K. BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-01-21		WRIT BRANCH (DIVISION BENCH)	(Se at No-115)
28	7147/2020	22.01.2020	WP (C) - 23341/	H K DASH	C.O.	COURT NO.	Order Dtd. 2020-01-20			(Se at

			2012			24				No-115)
287	7148/2020	22.01.2020	WP (C) - 1825/2020	J BEHERA	C.O.	COURT NO. 24	Order Dtd. 2020-01-21			(Seat No-115)
288	7149/2020	22.01.2020	WP (C) - 1710/2020	JANMEJAY PARIDA	C.O.	COURT NO. 24	Order Dtd. 2020-01-21			(Seat No-115)
289	7150/2020	22.01.2020	WP (C) - 23624/2019	S. MOHARANA	C.O.	COURT NO. 24	Order Dtd. 2020-01-20			(Seat No-115)
290	7151/2020	22.01.2020	WP (C) - 27563/2019	J M ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Seat No-115)
291	7152/2020	22.01.2020	WP (C) - 20332/2018	N.K. ROUT	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Seat No-115)
292	7153/2020	22.01.2020	WP (C) - 8905/2012	P K JENA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20			(Seat No-115)
293	7154/2020	22.01.2020	CRLMP-392/2019	MALAYAKANT A PRADHAN	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Seat No-115)
294	7155/2020	22.01.2020	WP (C) - 7705/2016	R. P. DALEI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21		WRIT BRANCH-6	(Seat No-35)
295	7156/2020	22.01.2020	WP (C) - 8116/2015	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Seat No-35)
296	7157/2020	22.01.2020	SA-436/2000	D. K. PARIDA	GENE RAL		Order Dtd. 2003-05-05 Misc. case, Entire Order,		SECOND APPEAL	(Seat No-7)
297	7158/2020	22.01.2020	WP (C) - 2179/2	B.K. ROUT	C.O.	COURT NO.	Order Dtd. 2020-01-21		WRIT BRANCH	(Seat)

			020			17			H (DIVI SION BENCH)	No- 113)
29 8	7159/ 2020	22.01.2 020	WP (C) - 8117/2 015	P. L. MISHRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Se at No- 113)
29 9	7160/ 2020	22.01.2 020	WP (C) - 2180/2 020	B.K. ROUT	C.O.	COURT NO. 17	Order Dtd. 2020-01-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 113)
30 0	7161/ 2020	22.01.2 020	WP (C) - 28446/ 2019	S.K. SAHU	C.O.	COURT NO. 17	Order Dtd. 2020-01-21			(Se at No- 113)
30 1	7162/ 2020	22.01.2 020	CRLMP- 1193/2 018	M/S.CHINMA YA KUMAR NAYAK	C.O.	COURT NO. 9	Order Dtd. 2020-01-21		WRIT BRANC H-8	(Se at No- 42)
30 2	7163/ 2020	22.01.2 020	WP (C) - 24476/ 2019	R.K. MISHRA	C.O.	COURT NO. 9	Order Dtd. 2020-01-21			(Se at No- 42)
30 3	7164/ 2020	22.01.2 020	CRLMP- 1180/2 018	BRUNDABAN NAYAK	C.O.	COURT NO. 17	Order Dtd. 2020-01-21			(Se at No- 42)
30 4	7165/ 2020	22.01.2 020	WP (C) - 17975/ 2019	H.K. PANDA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2020-01-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
30 5	7166/ 2020	22.01.2 020	CRLMP- 1784/2 019	SUVENDU BARIK	C.O.	COURT NO. 17	Order Dtd. 2020-01-21			(Se at No- 112)
30 6	7167/ 2020	22.01.2 020	WP (C) - 10293/ 2018	M. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-01-21			(Se at No- 112)
30	7168/ 2020	22.01.2	CRLMP-	SK.	C.O.	COURT	Order Dtd.			(Se

7	2020	020	1743/2019	KALIMUDDIN		NO. 17	2020-01-21				at No-112)
308	7169/2020	22.01.2020	CRLMP-1570/2019	K. P. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-01-21				(Se at No-112)
309	7170/2020	22.01.2020	WP (C) - 24689/2019	PRAKASH	C.O.	COURT NO. 17	Order Dtd. 2020-01-14				(Se at No-112)
310	7171/2020	22.01.2020	CRLMP-301/2019	M/S. K. P. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-01-21				(Se at No-112)
311	7172/2020	22.01.2020	WP (C) - 22390/2019	S. K. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-01-21				(Se at No-112)
312	7173/2020	22.01.2020	WP (C) - 17131/2015	SPANDAN MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-01-21			WRIT BRANCH-1	(Se at No-2)
313	7174/2020	22.01.2020	WP (C) - 8302/2016	B. N. LENKA	C.O.	COURT NO. 17	Order Dtd. 2020-01-21				(Se at No-2)
314	7175/2020	22.01.2020	WP (C) - 2903/2019	P. K. JENA	C.O.	COURT NO. 17	Order Dtd. 2020-01-21				(Se at No-2)
315	7176/2020	22.01.2020	WP (C) - 28257/2019	J. R. BEHERA	C.O.	COURT NO. 17	Order Dtd. 2020-01-21				(Se at No-2)
316	7177/2020	22.01.2020	WP (C) - 25375/2019	H. K. PANDA	C.O.	COURT NO. 17	Order Dtd. 2020-01-21				(Se at No-2)
317	7178/2020	22.01.2020	WP (C) - 28681/2019	M/S. SATRUGHNA DASH (A)	C.O.	COURT NO. 17	Order Dtd. 2020-01-21				(Se at No-2)
318	7179/2020	22.01.2020	CRLMP-1756/2019	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21				(Se at No-2)

31	7180/2020	22.01.2020	WP (C) - 22972/2019	SESHADEV BISWAL	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Seat No-2)
32	7181/2020	22.01.2020	WP (C) - 27657/2019	D.R. PATRI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Seat No-2)
32	7182/2020	22.01.2020	BLAPL-7115/2019	S. PATRO	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20			(Seat No-2)
32	7183/2020	22.01.2020	WP (C) - 1067/2020	P. C. MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-01-20		WRIT BRANCH (DIVISION BENCH)	(Seat No-116)
32	7184/2020	22.01.2020	BLAPL-9528/2019	S. BISWAL	C.O.	COURT NO. 19	Order Dtd. 2020-01-20			(Seat No-116)
32	7185/2020	22.01.2020	WP (C) - 1564/2020	LAXMIDHAR MOHANTY	C.O.	COURT NO. 19	Order Dtd. 2020-01-20		WRIT BRANCH (DIVISION BENCH)	(Seat No-106)
32	7186/2020	22.01.2020	CRLMP-1756/2019	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Seat No-106)
32	7187/2020	22.01.2020	BLAPL-5773/2019	R.R. DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-20			(Seat No-106)
32	7188/2020	22.01.2020	CONTC-2528/2019	MOHAN BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Seat No-106)
32	7189/2020	22.01.2020	CRLMP-1756/2019	P K MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21			(Seat No-106)
32	7190/	22.01.2020	WP (C) -	M/S.GYANEN	C.O.	COURT	Order Dtd.			(Se

9	2020	020	1621/2 020	DRA CHANDRA SWAIN		NO. 19	2020-01-21			at No- 106)
33 0	7191/ 2020	22.01.2 020	BLAPL- 7160/2 019	D.SAMAL	C.O.	COURT NO. 19	Order Dtd. 2020-01-20			(Se at No- 106)
33 1	7192/ 2020	22.01.2 020	WP (C) - 19512/ 2019	R. C. BHOI	C.O.	COURT NO. 3	Order Dtd. 2020-01-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 112)
33 2	7193/ 2020	22.01.2 020	BLAPL- 9511/2 019	BHARAT BEHERA	C.O.	COURT NO. 3	Order Dtd. 2020-01-20			(Se at No- 112)
33 3	7194/ 2020	22.01.2 020	CRLMP- 392/20 17	M K SWAIN	C.O.	COURT NO. 3	Order Dtd. 2020-01-21			(Se at No- 112)
33 4	7195/ 2020	22.01.2 020	WP (C) - 20693/ 2019	JYOTI PRAKASH KAR	C.O.	COURT NO. 3	Order Dtd. 2020-01-21		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 107)
33 5	7196/ 2020	22.01.2 020	BLAPL- 8942/2 019	R.R. NAYAK	C.O.	COURT NO. 3	Order Dtd. 2020-01-20			(Se at No- 107)
33 6	7197/ 2020	22.01.2 020	CRLMP- 224/20 17	P.C.MOHANT Y	GENE RAL		Order Dtd. 9999-12-31		WRIT BRANC H-6	(Se at No- 26)
33 7	7198/ 2020	22.01.2 020	WP (C) - 23906/ 2019	ASHUTOSH MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-01-21		WRIT BRANC H-4	(Se at No- 19)
33 8	7199/ 2020	22.01.2 020	CRLMP- 248/20 19	M R SAHOO	C.O.	COURT NO. 17	Order Dtd. 2020-01-21			(Se at No- 19)
33 9	7200/ 2020	22.01.2 020	BLAPL- 8243/2	A.K. RANA	C.O.	COURT NO.	Order Dtd. 2020-01-20			(Se at

			019			17				No-19)
340	7201/2020	22.01.2020	CRLREV - 851/2019	DIPAK RAJ PATRI	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-19)
341	7202/2020	22.01.2020	CRLMP-71/2020	K C SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-19)
342	7203/2020	22.01.2020	BLAPL-2974/2018	S.K. BEHERA	C.O.	COURT NO. 10	Order Dtd. 2020-01-20		CRIMINAL MISC-3	(Se at No-14)
343	7204/2020	22.01.2020	CRLREV - 499/2019	BALARAM SINGH	C.O.	DR (J)	Order Dtd. 2020-01-21			(Se at No-14)
344	7205/2020	22.01.2020	WP (C) - 1304/2020	KADAMBINI SAHOO	C.O.	DR (J)	Order Dtd. 2020-01-17			(Se at No-14)
345	7206/2020	22.01.2020	WP (C) - 21546/2019	TRILOCHAN BAG	C.O.	COURT NO. 19	Order Dtd. 2020-01-14			(Se at No-14)
346	7207/2020	22.01.2020	CRLA-5/2015	P.S. DAS	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21		CRIMINAL APPEAL	(Se at No-5)
347	7208/2020	22.01.2020	WP (C) - 29184/2019	TRILOCHAN BAG	C.O.	COURT NO. 19	Order Dtd. 2020-01-21		WRIT BRANCH (DIVISION BENCH)	(Se at No-113)
348	7209/2020	22.01.2020	CRLMP-645/2016	S K MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-01-21			(Se at No-113)
349	7210/2020	22.01.2020	CRLREV - 36/2020	M. BARAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-113)
350	7211/2020	22.01.2020	WPCRL-490/2010	M K PANI	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-113)

35	7212/1	22.01.2020	CRLREV - 14/2020	A. K. BHUYAN	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-113)
35	7213/2	22.01.2020	CRLMP-1203/2019	B K ROUT	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-113)
35	7214/3	22.01.2020	CRLREV - 12/2020	MAHES DAS	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-113)
35	7215/4	22.01.2020	CRLREV - 4/2020	RABINDRA NATH DASH	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-113)
35	7216/5	22.01.2020	WP (C) - 1404/2020	SRINIBASH MOHANTY	C.O.	COURT NO. 23	Order Dtd. 2020-01-17			(Se at No-113)
35	7217/6	22.01.2020	WP (C) - 1469/2020	R K MOHABHOI	C.O.	COURT NO. 23	Order Dtd. 2020-01-17			(Se at No-113)
35	7218/7	22.01.2020	BLAPL-22115/2014	R. RAJGHORI A	C.O.	COURT NO. 23	Order Dtd. 2015-03-26		CRMIN AL MISC-2	(Se at No-11)
35	7219/8	22.01.2020	WP (C) - 28192/2019	D K MAHALIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-20		WRIT BRANC H-4	(Se at No-19)
35	7220/9	22.01.2020	WP (C) - 469/2020	S C BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-19)
36	7221/0	22.01.2020	WP (C) - 449/2020	S C BISWAL	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-19)
36	7222/1	22.01.2020	WP (C) - 763/2020	G C JENA	C.O.	COURT NO. 8	Order Dtd. 2020-01-20			(Se at No-19)
36	7223/2	22.01.2020	WP (C) - 21787/	S.R. PATTANAIAK	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at

			2019							No-19)
363	7224/2020	22.01.2020	WP (C) - 28508/2019	B. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-19)
364	7225/2020	22.01.2020	WP (C) - 28499/2019	B. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-19)
365	7226/2020	22.01.2020	OJC-3894/1998	S.N.MOHANTY	GENERAL		Order Dtd. 2006-10-11		WRIT BRANCH-4	(Se at No-19)
366	7227/2020	22.01.2020	WP (C) - 764/2020	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-19)
367	7228/2020	22.01.2020	WPCRL-113/2019	S.P. DAS	C.O.		Order Dtd. 2020-01-20			(Se at No-19)
368	7229/2020	22.01.2020	CRLMC-3057/2018	B.K.DAS	GENERAL		Order Dtd. 2019-05-13		CRIMINAL MISC-3	(Se at No-9)
369	7230/2020	22.01.2020	WP (C) - 818/2020	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-9)
370	7231/2020	22.01.2020	WP (C) - 1402/2020	G.S. NAYAK	C.O.		Order Dtd. 2020-01-20			(Se at No-9)
371	7232/2020	22.01.2020	CRLMC-1803/2019	R.RAJGHORIA	GENERAL		Order Dtd. 2019-12-12			(Se at No-9)
372	7233/2020	22.01.2020	WP (C) - 819/2020	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-9)
373	7234/2020	22.01.2020	WP (C) - 29558/2019	P.R. SWAIN	C.O.		Order Dtd. 2020-01-20			(Se at No-9)
374	7235/2020	22.01.2020	JCRLA-123/2018	D.K.PATRA	GENERAL		Order Dtd. 2020-01-21		CRIMINAL APPEAL	(Se at No-4)
37	7236/	22.01.2	CRLMP-	R. K. OJHA	C.O.		Order Dtd.			(Se

5	2020	020	1274/2018				2020-01-17			at No-4)
376	7237/2020	22.01.2020	WP (C) - 820/2020	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-4)
377	7238/2020	22.01.2020	WPCRL-112/2019	S.K. SAMAL	C.O.		Order Dtd. 2020-01-20			(Se at No-4)
378	7239/2020	22.01.2020	CRLMP-1274/2018	R. K. OJHA	C.O.		Order Dtd. 2020-01-17			(Se at No-4)
379	7240/2020	22.01.2020	WP (C) - 823/2020	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-4)
380	7241/2020	22.01.2020	WP (C) - 19416/2019	M.R.NAYAK	GENERAL		Order Dtd. 2019-10-17			(Se at No-4)
381	7242/2020	22.01.2020	WP (C) - 821/2020	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-4)
382	7243/2020	22.01.2020	WP (C) - 29374/2019	M.K.MOHAPATRA	GENERAL		Order Dtd. 2020-01-03			(Se at No-4)
383	7244/2020	22.01.2020	WP (C) - 824/2020	G C JENA	C.O.		Order Dtd. 2020-01-20			(Se at No-4)
384	7245/2020	22.01.2020	WPCRL-62/2018	J. J. PARIDA	C.O.		Order Dtd. 2020-01-20			(Se at No-4)
385	7246/2020	22.01.2020	WP (C) - 24598/2019	S.BEHERA	GENERAL		Order Dtd. 2019-12-11			(Se at No-4)
386	7247/2020	22.01.2020	WP (C) - 853/2020	M R SAHOO	C.O.		Order Dtd. 2020-01-16			(Se at No-4)
387	7248/2020	22.01.2020	WP (C) - 28011/2013	R.R. DAS	C.O.	COURT NO. 16	Order Dtd. 2020-01-20		WRIT BRANCH (DIVI)	(Se at No-116)

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38 8	7249/ 2020	22.01.2 020	WP (C) - 869/20 20	K RATH	C.O.	COURT NO. 16	Order Dtd. 2020-01-20			(Se at No- 116)
38 9	7250/ 2020	22.01.2 020	WP (C) - 3690/2 007	S.K.SAHOO	GENE RAL		Order Dtd. 2007-04-10		WRIT BRANC H-2	(Se at No- 45)
39 0	7251/ 2020	22.01.2 020	WP (C) - 870/20 20	K RATH	C.O.		Order Dtd. 2020-01-20			(Se at No- 45)
39 1	7252/ 2020	22.01.2 020	WP (C) - 28867/ 2019	J.K. KHADAYATRA Y	C.O.	COURT NO. 19	Order Dtd. 2020-01-20		WRIT BRANC H (DIVI SION BENCH)	(Se at No- 110)
39 2	7253/ 2020	22.01.2 020	WP (C) - 871/20 20	K RATH	C.O.	COURT NO. 19	Order Dtd. 2020-01-20			(Se at No- 110)
39 3	7254/ 2020	22.01.2 020	WP (C) - 11337/ 2018	M.K.RANA	GENE RAL		Order Dtd. 2018-07-10		WRIT BRANC H-4	(Se at No- 37)
39 4	7255/ 2020	22.01.2 020	CMAPL- 19/201 9	CHINMAYA NAYAK	C.O.		Order Dtd. 2020-01-21			(Se at No- 37)
39 5	7256/ 2020	22.01.2 020	WP (C) - 872/20 20	K RATH	C.O.		Order Dtd. 2020-01-20			(Se at No- 37)
39 6	7257/ 2020	22.01.2 020	WP (C) - 20332/ 2018	M.K.RANA	GENE RAL		Order Dtd. 2020-01-21			(Se at No- 37)
39 7	7258/ 2020	22.01.2 020	WP (C) - 873/20 20	K RATH	C.O.		Order Dtd. 2020-01-20			(Se at No- 37)
39 8	7259/ 2020	22.01.2 020	WP (C) - 16148/ 2009	H.K.BHOL	GENE RAL		Order Dtd. 2018-04-24		WRIT BRANC H-7	(Se at No- 5)

39	7260/ 2020	22.01.2 020	WP (C) - 874/20 20	K RATH	C.O.		Order Dtd. 2020-01-20			(Se at No- 5)
40	7261/ 2020	22.01.2 020	WP (C) - 27583/ 2019	B.N.BEHERA	GENE RAL		Order Dtd. 2020-01-07			(Se at No- 5)
40	7262/ 2020	22.01.2 020	WP (C) - 27583/ 2019	B.N.BEHERA	GENE RAL		Order Dtd. 2020-01-07			(Se at No- 5)
40	7263/ 2020	22.01.2 020	WP (C) - 24043/ 2019	S.K. MOHANTY	C.O.		Order Dtd. 2020-01-21			(Se at No- 5)
40	7264/ 2020	22.01.2 020	WP (C) - 28133/ 2019	S.P. PANI	C.O.		Order Dtd. 2020-01-21			(Se at No- 5)
40	7265/ 2020	22.01.2 020	WP (C) - 26886/ 2019	A.K. SWAIN	C.O.		Order Dtd. 2020-01-21			(Se at No- 5)
40	7266/ 2020	22.01.2 020	WP (C) - 21695/ 2019	T.SETHI	GENE RAL		Order Dtd. 2020-01-17			(Se at No- 5)
40	7267/ 2020	22.01.2 020	WP (C) - 25357/ 2019	P.N. NAYAK	C.O.		Order Dtd. 2020-01-21			(Se at No- 5)
40	7268/ 2020	22.01.2 020	WP (C) - 908/20 20	S.K. SAMAL	C.O.		Order Dtd. 2020-01-21			(Se at No- 5)
40	7269/ 2020	22.01.2 020	WP (C) - 906/20 20	S.K. SAMAL	C.O.		Order Dtd. 2020-01-21			(Se at No- 5)
40	7270/ 2020	22.01.2 020	WP (C) - 3686/2 013	J.M.ROUT	GENE RAL		Order Dtd. 2019-11-16			(Se at No- 5)
41	7271/ 2020	22.01.2 020	WP (C) - 5264/2 019	S.S. PANDA	C.O.		Order Dtd. 2020-01-21			(Se at No- 5)
41	7272/ 2020	22.01.2 020	WP (C) - 19291/ 2016	S.C. DAS	C.O.		Order Dtd. 2020-01-21			(Se at No-

										5)
41	7273/ 2 2020	22.01.2 020	WP (C) - 24988/ 2019	P.N. NAYAK	C.O.		Order Dtd. 2020-01-21			(Se at No- 5)
41	7274/ 3 2020	22.01.2 020	CRLMP- 42/202 0	R.N. BISWAL	C.O.		Order Dtd. 2020-01-21			(Se at No- 5)
41	7275/ 4 2020	22.01.2 020	CRLMP- 1736/2 019	A. DAS	C.O.		Order Dtd. 2020-01-21			(Se at No- 5)
41	7276/ 5 2020	22.01.2 020	WP (C) - 8462/2 016	S.BISWAL	GENE RAL		Order Dtd. 2020-02-25		WRIT BRANC H-2	(Se at No- 6)
41	7277/ 6 2020	22.01.2 020	WP (C) - 632/20 20	B.K. DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21		WRIT BRANC H-6	(Se at No- 36)
41	7278/ 7 2020	22.01.2 020	WP (C) - 25372/ 2019	K.C.SAHOO	GENE RAL		Order Dtd. 2019-12-12			(Se at No- 36)
41	7279/ 8 2020	22.01.2 020	WP (C) - 641/20 20	B.K. DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21		WRIT BRANC H-6	(Se at No- 36)
41	7280/ 9 2020	22.01.2 020	BLAPL- 8288/2 019	P.B.SENAPA TI	GENE RAL		Order Dtd. 2019-11-06			(Se at No- 36)
42	7281/ 0 2020	22.01.2 020	WP (C) - 657/20 20	B.K. DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21		WRIT BRANC H-6	(Se at No- 36)
42	7282/ 1 2020	22.01.2 020	ABLAPL - 18520/ 2019	A.DAS	GENE RAL		Order Dtd. 2020-01-02			(Se at No- 36)
42	7283/ 2 2020	22.01.2 020	WP (C) - 668/20 20	B.K. DALAI	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21		WRIT BRANC H-6	(Se at No- 36)
42	7284/ 3 2020	22.01.2 020	ABLAPL - 16818/ 2017	S.K.SUNDRA	GENE RAL		Order Dtd. 2017-12-20		CRIMI NAL MISC- 3	(Se at No- 9)
42	7285/ 4 2020	22.01.2 020	WP (C) - 963/20	R.K. MOHANTY	C.O.		Order Dtd. 2020-01-21			(Se at

			20							No-9)
42	7286/5	22.01.2020	ABLAPL - 1628/2019	R.K.PRADHAN	GENERAL		Order Dtd. 9999-12-31		CRIMINAL MISC-1	(Serial No-6)
42	7287/6	22.01.2020	WP (C) - 14509/2017	M.D. BISWAL	C.O.		Order Dtd. 2020-01-21			(Serial No-6)
42	7288/7	22.01.2020	TA-56/2002	S.R.MALLICK	GENERAL		Order Dtd. 2018-10-10		CIVIL REVISION	(Serial No-1)
42	7289/8	22.01.2020	TA-13/2001	S.R.MALLICK	GENERAL		Order Dtd. 2018-10-12		CIVIL REVISION	(Serial No-1)
42	7290/9	22.01.2020	MACA-10/2018	R.C.SAHOO	GENERAL		Order Dtd. 2019-03-29		MISC. APPEAL SEC.	(Serial No-3)
43	7291/0	22.01.2020	MACA-9/2018	R.C.SAHOO	GENERAL		Order Dtd. 2019-03-29		MISC. APPEAL SEC.	(Serial No-3)
43	7292/1	22.01.2020	MACA-9/2018	R.C.SAHOO	GENERAL		Order Dtd. 2019-03-29		MISC. APPEAL SEC.	(Serial No-3)
43	7293/2	22.01.2020	BLAPL-10449/2019	NILAMADHAB BISOI	C.O.		Order Dtd. 2020-01-21			(Serial No-3)
43	7294/3	22.01.2020	MACA-10/2018	R.C.SAHOO	GENERAL		Order Dtd. 2019-03-29		MISC. APPEAL SEC.	(Serial No-3)
43	7295/4	22.01.2020	CRLMP-1858/2019	M.BANERJEE	C.O.		Order Dtd. 2020-01-10			(Serial No-3)
43	7296/5	22.01.2020	CRLMP-1196/2018	M.BANERJEE	GENERAL		Order Dtd. 2019-03-12		WRIT BRANCH-8	(Serial No-42)
43	7297/6	22.01.2020	ITA-14/2016	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2018-10-10		CIVIL REVISION	(Serial No-1)
43	7298/	22.01.2020	ITA-	S.R.MALLICK	GENERAL		Order Dtd.			(Serial No-)

7	2020	020	126/2012	K	RAL		2019-08-28			at No-1)
438	7299/2020	22.01.2020	ITA-20/2016	S.R.MALLICK	GENERAL		Order Dtd. 2018-10-10		CIVIL REVISION	(Se at No-1)
439	7300/2020	22.01.2020	ITA-42/2017	S.R.MALLICK	GENERAL		Order Dtd. 2018-10-10		CIVIL REVISION	(Se at No-1)
440	7301/2020	22.01.2020	ITA-157/2011	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2018-08-31		CIVIL REVISION	(Se at No-1)
441	7302/2020	22.01.2020	ITA-15/2016	B.M.PRIYADARSHINI	GENERAL		Order Dtd. 2018-10-10		CIVIL REVISION	(Se at No-1)
442	7303/2020	22.01.2020	ITA-65/2003	S.R.MALLICK	GENERAL		Order Dtd. 2019-12-04			(Se at No-1)
443	7304/2020	22.01.2020	WP (C) - 1223/2020	M/S.RAJENDRA KUMAR DASH	C.O.	COURT NO. 7	Order Dtd. 2020-01-17		WRIT BRANCH-4	(Se at No-27)
444	7305/2020	22.01.2020	BLAPL-10119/2019	P. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No-27)
445	7306/2020	22.01.2020	BLAPL-10465/2019	SAMIR BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No-27)
446	7307/2020	22.01.2020	BLAPL-10474/2019	SANGRAM RATH	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No-27)
447	7308/2020	22.01.2020	BLAPL-10527/2019	J. D. MUDULI	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No-27)
448	7309/2020	22.01.2020	BLAPL-10571/2019	B. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-27)
449	7310/2020	22.01.2020	BLAPL-9232/2019	SUVENDU BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-27)

45	7311/0 2020	22.01.2 020	BLAPL-9819/2 019	P. R. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 27)
45	7312/1 2020	22.01.2 020	BLAPL-9936/2 019	B. R. MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 27)
45	7313/2 2020	22.01.2 020	BLAPL-9947/2 019	M/S S.K. BHANJADEO	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 27)
45	7314/3 2020	22.01.2 020	BLAPL-9979/2 019	B. MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 27)
45	7315/4 2020	22.01.2 020	BLAPL-10116/ 2019	P. K. BEHERA	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 27)
45	7316/5 2020	22.01.2 020	BLAPL-6794/2 018	P. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		CRIMI NAL MISC- 1	(Se at No- 1)
45	7317/6 2020	22.01.2 020	BLAPL-1788/2 019	P. K. ROUT	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21		CRIMI NAL MISC- 1	(Se at No- 8)
45	7318/7 2020	22.01.2 020	BLAPL-6927/2 019	P. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		CRIMI NAL MISC- 3	(Se at No- 12)
45	7319/8 2020	22.01.2 020	BLAPL-6928/2 019	P. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		CRIMI NAL MISC- 3	(Se at No- 12)
45	7320/9 2020	22.01.2 020	BLAPL-6929/2 019	P. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		CRIMI NAL MISC- 3	(Se at No- 12)
46	7321/0 2020	22.01.2 020	BLAPL-6930/2 019	P. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		CRIMI NAL MISC- 3	(Se at No- 12)
46	7322/1 2020	22.01.2 020	WP (C) - 1731/2 020	SARAT KUMAR MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
46	7323/2 2020	22.01.2 020	WP (C) - 17660/ 2019	P. K. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)

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46	7324/ 3 2020	22.01.2 020	WP (C) - 21966/ 2019	HAREKRUSHN A DASH	C.O.	COURT NO. 7	Order Dtd. 2020-01-20			(Se at No- 12)
46	7325/ 4 2020	22.01.2 020	WP (C) - 21966/ 2019	TRILOCHAN BAG	C.O.	COURT NO. 7	Order Dtd. 2020-01-20			(Se at No- 12)
46	7326/ 5 2020	22.01.2 020	WP (C) - 18182/ 2019	S. C. ACHARYA	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
46	7327/ 6 2020	22.01.2 020	WP (C) - 786/20 20	D. P. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
46	7328/ 7 2020	22.01.2 020	WP (C) - 1220/2 020	M. R. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
46	7329/ 8 2020	22.01.2 020	WP (C) - 1222/2 020	M. R. BARIK	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
46	7330/ 9 2020	22.01.2 020	WP (C) - 1356/2 020	P. K. SINGH	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
47	7331/ 0 2020	22.01.2 020	WP (C) - 1900/2 020	B. B. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
47	7332/ 1 2020	22.01.2 020	WP (C) - 1388/2 020	ARUN KUMAR JATI	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
47	7333/ 2 2020	22.01.2 020	WP (C) - 1389/2 020	ARUN KUMAR JATI	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
47	7334/ 3 2020	22.01.2 020	FAO- 388/20 18	L. D. KABI	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
47	7335/ 4 2020	22.01.2 020	WP (C) - 1030/2 020	P. C. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No- 12)
47	7336/ 5 2020	22.01.2 020	WP (C) - 1781/2	P. C. DAS	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at

			020							No-12)
47	7337/2020	22.01.2020	BLAPL-6931/2019	P. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		CRIMINAL MISC-3	(Se at No-12)
47	7338/2020	22.01.2020	BLAPL-6932/2019	P. K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2020-01-21		CRIMINAL MISC-3	(Se at No-12)
47	7339/2020	22.01.2020	CRLMC-5741/2014	R. K. MALLICK	C.O.	COURT NO. 7	Order Dtd. 2020-01-16			(Se at No-12)
47	7340/2020	22.01.2020	CRLREV - 890/2019	A. K. MISHRA	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-12)
48	7341/2020	22.01.2020	CRLREV - 894/2019	D. NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-12)
48	7342/2020	22.01.2020	CRLREV - 777/2019	A. K. MISHRA	C.O.	COURT NO. 7	Order Dtd. 2020-01-21			(Se at No-12)
48	7343/2020	22.01.2020	CRLREV - 855/2019	SAMIR BARIK	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-12)
48	7344/2020	22.01.2020	WP (C) - 8019/2015	ARTATRANA NAYAK	C.O.	COURT NO. 23	Order Dtd. 2020-01-09			(Se at No-12)
48	7345/2020	22.01.2020	WP (C) - 23227/2012	S. P. DAS	C.O.	COURT NO. 23	Order Dtd. 2020-01-20			(Se at No-12)
48	7346/2020	22.01.2020	WP (C) - 23227/2012	GANESH CHANDRA JENA	C.O.	COURT NO. 23	Order Dtd. 2020-01-20			(Se at No-12)
48	7347/2020	22.01.2020	WP (C) - 13549/2018	BIBHUTI MALLICK	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-12)
48	7348/2020	22.01.2020	WP (C) - 1951/2020	M. R. SAHOO	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-12)
48	7349/	22.01.2	WP (C) -	TRILOCHAN	C.O.	COURT	Order Dtd.			(Se

8	2020	020	413/2020	BAG		NO. 23	2020-01-21			at No-12)
489	7350/2020	22.01.2020	WP (C) - 484/2020	JYOTI PRAKASH KAR	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-12)
490	7351/2020	22.01.2020	WP (C) - 22498/2019	MR. BHAGABAN BEHERA	C.O.	COURT NO. 23	Order Dtd. 2020-01-21			(Se at No-12)
491	7352/2020	22.01.2020	WP (C) - 18279/2019	K. C. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2020-01-20			(Se at No-12)
492	7353/2020	22.01.2020	WP (C) - 18276/2019	K. C. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2020-01-20			(Se at No-12)
493	7354/2020	22.01.2020	WP (C) - 18276/2019	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-20			(Se at No-12)
494	7355/2020	22.01.2020	WP (C) - 18279/2019	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2020-01-20			(Se at No-12)
495	7356/2020	22.01.2020	WP (C) - 18276/2019	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2020-01-20			(Se at No-12)
496	7357/2020	22.01.2020	WP (C) - 18279/2019	P. K. JENA	C.O.	COURT NO. 23	Order Dtd. 2020-01-20			(Se at No-12)
497	7358/2020	22.01.2020	WP (C) - 29436/2019	TRILOCHAN BAG	C.O.	COURT NO. 24	Order Dtd. 2020-01-21		WRIT BRANCH (DIVISION BENCH)	(Se at No-116)
498	7359/2020	22.01.2020	WP (C) - 6480/2013	AMRESH MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2020-01-21		WRIT BRANCH-7	(Se at No-18)
499	7360/2020	22.01.2020	ABLAPL - 12314/2019	N. RAO	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No-18)
50	7361/	22.01.2	ABLAPL	N. RAO	C.O.	COURT	Order Dtd.			(Se

0	2020	020	- 12375/ 2019			NO. 2 OLD	2020-01-21			at No- 18)
50 1	7362/ 2020	22.01.2 020	ABLAPL - 12076/ 2019	N. RAO	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 18)
50 2	7363/ 2020	22.01.2 020	ABLAPL - 18308/ 2019	S. C. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 18)
50 3	7364/ 2020	22.01.2 020	WP (C) - 1324/2 020	SACHINDRA KANHAR	C.O.	COURT NO. 1	Order Dtd. 2020-01-16			(Se at No- 18)
50 4	7365/ 2020	22.01.2 020	ABLAPL - 18309/ 2019	S. C. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 18)
50 5	7366/ 2020	22.01.2 020	ABLAPL - 18554/ 2019	S. C. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
50 6	7367/ 2020	22.01.2 020	ABLAPL - 18627/ 2019	S. C. BISWAL	C.O.	COURT NO. 9 OLD	Judgement Dtd. 2020-01-21			(Se at No- 18)
50 7	7368/ 2020	22.01.2 020	WP (C) - 2023/2 020	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
50 8	7369/ 2020	22.01.2 020	WP (C) - 2025/2 020	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
50 9	7370/ 2020	22.01.2 020	WP (C) - 2027/2 020	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
51 0	7371/ 2020	22.01.2 020	WP (C) - 2223/2 020	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
51 1	7372/ 2020	22.01.2 020	WP (C) - 2224/2 020	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
51 2	7373/ 2020	22.01.2 020	WP (C) - 2226/2 020	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)

51	7374/ 2020	22.01.2 020	WP (C) - 2227/2 020	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
51	7375/ 2020	22.01.2 020	WP (C) - 2232/2 020	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
51	7376/ 2020	22.01.2 020	WP (C) - 2229/2 020	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
51	7377/ 2020	22.01.2 020	WP (C) - 2235/2 020	D. BISWAL	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
51	7378/ 2020	22.01.2 020	WP (C) - 22973/ 2019	P.K. MOHANTY	C.O.	COURT NO. 9 OLD	Order Dtd. 2020-01-21			(Se at No- 18)
51	7379/ 2020	22.01.2 020	CRLMC- 53/202 0	D.D. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 18)
51	7380/ 2020	22.01.2 020	WP (C) - 1879/2 020	P.K. MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 18)
52	7381/ 2020	22.01.2 020	WP (C) - 1878/2 020	P.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 18)
52	7382/ 2020	22.01.2 020	WP (C) - 1877/2 020	P.K.MOHANT Y	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 18)
52	7383/ 2020	22.01.2 020	WP (C) - 323/20 20	T. BARIK	C.O.	COURT NO. 1	Order Dtd. 2020-01-21			(Se at No- 18)
52	7384/ 2020	22.01.2 020	CRLMP- 1760/2 019	S.K. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2020-01-21			(Se at No- 18)
52	7385/ 2020	22.01.2 020	WP (C) - 1722/2 020	P.C. CHHINCHARI	C.O.	COURT NO. 8	Order Dtd. 2020-01-21		WRIT BRANC H-1	(Se at No- 3)
52	7386/ 2020	22.01.2 020	WP (C) - 15576/ 2018	M.K. DASH	C.O.	COURT NO. 8	Order Dtd. 2020-01-16			(Se at No-

										3)
52	7387/2020	22.01.2020	WP (C) - 1158/2020	T. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-3)
52	7388/2020	22.01.2020	WP (C) - 1154/2020	T. SWAIN	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-3)
52	7389/2020	22.01.2020	WP (C) - 1311/2020	P.K. MALLICK	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-3)
52	7390/2020	22.01.2020	WP (C) - 1119/2020	G.C. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-3)
53	7391/2020	22.01.2020	WP (C) - 1125/2020	G.C. BARIK	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-3)
53	7392/2020	22.01.2020	WP (C) - 1029/2020	S.CH. DASH	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-3)
53	7393/2020	22.01.2020	WP (C) - 1081/2020	H.K. PANDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-3)
53	7394/2020	22.01.2020	WP (C) - 94/2020	A.K. PARIDA	C.O.	COURT NO. 8	Order Dtd. 2020-01-21			(Se at No-3)
53	7395/2020	22.01.2020	WP (C) - 1970/2020	P.L. MISHRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-22		WRIT BRANC H-4	(Se at No-38)
53	7396/2020	22.01.2020	WP (C) - 2403/2020	A.K. SWAIN	C.O.	COURT NO. 22	Order Dtd. 2020-01-22		WRIT BRANC H-1	(Se at No-4)
53	7397/2020	22.01.2020	WP (C) - 1217/2020	P.K. MOHANTY	C.O.	COURT NO. 22	Order Dtd. 2020-01-22		WRIT BRANC H-4	(Se at No-27)
53	7398/2020	22.01.2020	BLAPL-11051/2019	M. K. MOHAPATRA	C.O.	COURT NO. 22	Order Dtd. 2020-01-22			(Se at No-27)
53	7399/2020	22.01.2020	ABLAPL -	M. K. PRADHAN	C.O.	COURT NO. 9	Order Dtd. 2020-01-21			(Se at

			19551/ 2019							No- 27)
53	7400/ 9 2020	22.01.2 020	ABLAPL - 19663/ 2019	B.DAS	C.O.	COURT NO. 1	Order Dtd. 2020-01-22			(Se at No- 27)
54	7401/ 0 2020	22.01.2 020	ABLAPL - 19529/ 2019	B. DAS	C.O.	COURT NO. 9	Order Dtd. 2020-01-21			(Se at No- 27)
54	7402/ 1 2020	22.01.2 020	WP (C) - 27014/ 2019	R.K.MOHABH OI	GENE RAL		Order Dtd. 2020-01-03			(Se at No- 27)
54	7403/ 2 2020	22.01.2 020	OJC- 14416/ 1999	M.S.DAS	GENE RAL		Order Dtd. 2000-03-07		WRIT BRANC H-2	(Se at No- 8)
54	7404/ 3 2020	22.01.2 020	BLAPL- 9416/2 019	S.K.BEHERA	C.O.		Order Dtd. 2019-11-27			(Se at No- 8)
54	7405/ 4 2020	22.01.2 020	CONTC- 2239/2 019	M.K.RANA	GENE RAL		Order Dtd. 2020-01-17			(Se at No- 8)
54	7406/ 5 2020	22.01.2 020	CONTC- 2184/2 019	M.K.RANA	GENE RAL		Order Dtd. 2020-01-16			(Se at No- 8)
54	7407/ 6 2020	22.01.2 020	CONTC- 2607/2 019	M.K.RANA	GENE RAL		Order Dtd. 2020-01-17			(Se at No- 8)
54	7408/ 7 2020	22.01.2 020	CONTC- 2608/2 019	M.K.RANA	GENE RAL		Order Dtd. 2020-01-17			(Se at No- 8)
54	7409/ 8 2020	22.01.2 020	CONTC- 2609/2 019	M.K.RANA	GENE RAL		Order Dtd. 2020-01-17			(Se at No- 8)
54	7410/ 9 2020	22.01.2 020	CONTC- 2610/2 019	M.K.RANA	GENE RAL		Order Dtd. 2020-01-17			(Se at No- 8)
55	7411/ 0 2020	22.01.2 020	WP (C) - 2598/2 013	S.K.RATH	GENE RAL		Order Dtd. 2020-01-16			(Se at No- 8)
55	7412/ 2020	22.01.2	WP (C) -	M.K.RANA	GENE		Order Dtd.		WRIT	(Se

1	2020	020	23474/ 2014		RAL		2017-11-28		BRANC H-4	at No- 46)
55 2	7413/ 2020	22.01.2 020	WP (C) - 26030/ 2019	L.K.NAYAK	GENE RAL		Order Dtd. 2020-01-20			(Se at No- 46)
55 3	7414/ 2020	22.01.2 020	OJC- 1088/2 000	N.MOHANTY	GENE RAL		Order Dtd. 2011-09-30		WRIT BRANC H-4	(Se at No- 38)
55 4	7415/ 2020	22.01.2 020	ABLAPL - 855/20 18	R.K.PANDA	GENE RAL		Order Dtd. 2018-11-28		CRIMI NAL MISC- 1	(Se at No- 1)
55 5	7416/ 2020	22.01.2 020	CRLA- 193/20 11	P.K.MOHANT Y	GENE RAL		Order Dtd. 9999-12-31		CRIMI NAL APPEA L	(Se at No- 2)
55 6	7417/ 2020	22.01.2 020	CRLA- 583/20 18	M.K.PANI	GENE RAL		Order Dtd. 9999-12-31		CRIMI NAL APPEA L	(Se at No- 5)
55 7	7418/ 2020	22.01.2 020	CRLMP- 1753/2 019	R.K.PANDA	GENE RAL		Order Dtd. 2020-01-06			(Se at No- 5)